

HIGH COURT OF CHHATTISGARH AT BILASPUR



REVISED SUPPLEMENTRY NOTICE

Bilaspur, Dt. 20/04/2018

On 23/04/2018

1. Division Bench-I comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice Sharad Kumar Gupta will not be available.
2. All motion hearing cases "List-1" of Division Bench-I will be listed & urgent Final hearing cases may be mentioned before Division Bench-III comprising Hon'ble Mr. Justice Prashant Kumar Mishra & Hon'ble Mr. Justice Ram Prasanna Sharma.
3. Single Bench (Special) of Hon'ble Mr. Justice Sharad Kumar Gupta will be available from 10:30 a.m. onwards to hear First Appeals Miscellaneous (FAM-Family Matters), "those Civil matters in which on account of interim order, further proceeding of the Trial Court is Held up or Stayed, Petition U/s 439 of CrPC (Bail Matters Final Hearing), allotted and tied-up matters.

By Order of Hon'ble The Chief Justice

Sd/-

(MAMTA SHUKLA)
Additional Registrar (Judl.)